

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2618
(To be answered on the 27th December 2018)**

USE OF DATA SERVICES IN DOMESTIC FLIGHTS

2618. SHRI GUTHA SUKENDER REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is fact that the Government is planning to introduce use of data services in domestic flights;
(b) if so, the details thereof; and
(c) the time by which this data services are making available in domestic flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) The Government had decided to provide in-flight connectivity for calling and internet facilities. The implementation of inflight connectivity would be through service providers licensed through Department of Telecommunication (DoT). The DoT has published the Flight & Maritime Connectivity Rules, 2018 for facilitating inflight data and calling services on 14th December 2018. The Rules are effective from the date of publication.
